

ITEM NO.14

COURT NO.8

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 142/2024

SARITA CHOUDHARY

Petitioner(s)

VERSUS

HIGH COURT OF MADHYA PRADESH & ANR.

Respondent(s)

IA No. 102069/2024 - APPLICATION FOR PERMISSION
IA No. 206719/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 15617/2024 - EXEMPTION FROM FILING O.T.
IA No. 15618/2024 - STAY APPLICATION)

WITH

SMW(C) No. 2/2023 (X)

(Sr. Adv. Gaurav Agrawal, learned amicus curiae for this matter FOR
FOR EXEMPTION FROM FILING O.T. ON IA 77677/2024

IA No. 184779/2024 - DOCUMENT TAKEN ON RECORD

IA No. 77677/2024 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 233/2024 (X)

IA No. 86768/2024 - EX-PARTE STAY

IA No. 86770/2024 - EXEMPTION FROM FILING O.T.

IA No. 94576/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 17-12-2024 These matters were called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) By Courts Motion, AOR
Dr. Mrs. Vipin Gupta, AOR
Mr. Sumeer Sodhi, AOR

For Respondent(s) Mr. Aditya Vaibhav Singh, Adv.
Mr. Sarad Kumar Singhania, AOR

Mr. Arjun Garg, AOR
Ms. Kriti Gupta, Adv.
Ms. Sagun Srivastava, Adv.
Mr. Brahma Prakash Soni, Adv.

Ms. Christi Jain, AOR
Mr. Mann Arora, Adv.
Ms. Akriti Sharma, Adv.
Mr. Harsh Jain, Adv.
Mr. Om Sudhir Vidyarthi, Adv.

Mr. Ojusya Joshi, Adv.

Mr. Prem Prakash, AOR

Ms. Indira Jaising, Sr. Adv.

Mr. Sumeer Sodhi, AOR

Mr. Varun Tankha, Adv.

Mr. Prasang Sharma, Adv.

Mr. Sadeeq Ur Rahman, Adv.

Ms. Sandali Sharma, Adv.

Mr. Bhanwar Pal Singh Jadon, Adv.

Mr. R Basant, Sr. Adv.

Mrs. Rekha Pandey, AOR

Mr. L C Patne, Adv.

Mr. Gulab Sharma, Adv.

Mr. Hitesh Sharma, Adv.

Mr. Raghav Pandey, Adv.

Ms. Sharmishtha Chaudhury, Adv.

Ms. Charu Mathur, AOR

Mr. Gaurav Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

We have heard learned counsel for the respondent-High Court,
learned senior counsel by way of his reply and learned Amicus
Curiae.

Hearing concluded.

Judgment reserved.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(DIVYA BABBAR)
COURT MASTER (NSH)